

File No: 10(3)2016/CSC/Enf/FSSAI
Food Safety and Standards Authority of India
(Regulatory Compliance Division)
(A Statutory Authority established under Food Safety and Standards Act, 2006)
FDA Bhawan, Kotla Road, New Delhi - 110002

The 16th April, 2019

Order

Subject: Registration of FBOs using the platform of Common Service Centre - Special Purpose Vehicle (CSC-SPV).

In supersession of all previous orders with regard to registration of FBOs using the platform of Common Service Centre - Special Purpose Vehicle(CSC-SPV), considering the various issues arising out of registration of FBOs through CSC-SPV, the following has been decided for implementation with immediate effect: -

- (i) Auto Generation of Registration Certificate upon filing of application for registration through CSC-SPV stands discontinued.
- (ii) On filing of registration application and payment of fee thereof through CSC, the same will be reflected in the bin of Registering Authority for further scrutinization as per provisions contained in FSS (Licensing and Registration of Food Businesses) Regulations, 2011 with an option to order an inspection within 7 days or otherwise issue registration certificate.
- (iii) If registration is not granted or denied or inspection is not ordered within 7 days, on the 8th day of submission of application, Registration Certificate will be auto generated with an SMS/Email alert to the FBO on his registered mobile. FBO can obtain a copy of the registration certificate free of cost from the CSC concerned.
- (iv) In case, where an inspection is ordered within 7 days, Registration Certificate shall be granted by Registering Authority after being satisfied with the safety, hygiene and sanitary conditions of the premises within a period of 30 days. However, if Registration Certificate is not granted or denied or no decision is communicated within 30 days, Registration Certificate will be auto generated on 31st Day with an SMS/Email alert on his registered mobile. FBO can obtain a copy of the registration certificate free of cost from the CSC concerned.

2. This issues with the approval of the Competent Authority.



(Sanjeev Kumar)
Deputy Director (Regulatory Compliance)
Tel. No. 011-23237435

To,

- (i) All Commissioner of Food Safety of all States/UT's
- (ii) All Central Licensing Authority

Copy to:

- (i) CITO - For necessary action and uploading on FSSAI website.
- (ii) CSC-SPV, Ministry of Communications & Information Technology, Electronics Niketan, 3rd Floor, DIT, 6, CGO Complex, Lodhi Road, New Delhi -110003